NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 85(ND)12 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016

NAME OF THE COMPANY: M/s. Mr. Naveen Gupta Vs. M/s. H. J. Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

1. Mr. Notesh Join Low J Res
2. Mr. Pradep Dhuyra CA

1. MR. RAJNISH SINHA (ADV)
2. MS. NEHA KHURANA (ADV)

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ORDER

As per common order in C. P. No. 04(ND)10.

(R.Varadharajan) Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

Sd-